

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:976  
ANSWERED ON:05.08.2011  
ASIA PACIFIC FATF  
Rao Shri Sambasiva Rayapati

**Will the Minister of FINANCE be pleased to state:**

- (a) whether India takes over as co-chair of Asia Pacific Financial Action Task Force (FATF);
- (b) if so, the details thereof; and
- (c) the present position thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) India has taken over as co-chair of Asia/Pacific Group on Money Laundering for a period of two years from July 2010 to July 2012.

(b) & (c) The Asia/Pacific Group on Money Laundering (APG) is an international organization consisting of 41 members and a number of international and regional observers including the United Nations, IMF, Asian Development Bank, World Bank and the Financial Action Task Force (FATF). India has been a member of APG almost since its inception. The primary role of APG is to monitor the implementation of the 49 recommendations of the FATF.

Australia is the permanent co-chair and one Member country assumes the charge of co-chair for two years period on rotating basis. Presently, India is the co-chair till July 2012.